BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No.730/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M

Name of the Company Under Section		Arya Fuels Pvt.Ltd -Vs-Registrar of Companies, JKH 252 (3)		
SUT	RENDRA SINGH	I, ADVOCATE	Appellant company	S. Single (Adv) 29.01.2018

ORDER

Ld. Counsel for the appellant is present.

The Registrar of Companies (ROC), Jharkhand has filed his details paragraphwise reply in the matter. Ld. Counsel for the appellant has prayed for time for filing rejoinder to the reply filed by the ROC, Jharkhand. Prayer is allowed. 7 days' time is granted for filing rejoinder, if any.

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List it on 19/02/2018 for hearing.

Sd

(Jinan K.R.) Member (J)